



**Regional Office, Ballabgarh Region**  
**Haryana State Pollution Control Board**  
Near Hewo Apartment, Sector -16A, Faridabad  
Website - [www.hspcb.gov.in](http://www.hspcb.gov.in) E-Mail - [hspcbrobr@gmail.com](mailto:hspcbrobr@gmail.com)  
Contact No. 0129-2225314



No. HSPCB/BR/2020 9409

Dated: 28-02-2020

To

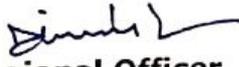
The Registrar General,  
National Green Tribunal,  
New Delhi.

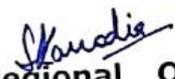
**Sub: Status report on behalf of HSPCB in compliance of order dated 20.12.2019 in case of Sukhbir Singh Vs State of Haryana OA No. 1041/2019.**

In this connection, please find enclosed herewith the Status report on behalf of HSPCB in compliance of order dated 20.12.2019.

Submitted for your king information and necessary action please.

DA/as above

  
**Regional Officer**  
**Ballabgarh Region**

  
**Regional Officer**  
**Faridabad Region**

**Endst. No.: HSPCB/BR/2020/**

**Dated:**

A copy of above is forwarded to the Legal Cell, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.

**Regional Officer**  
**Ballabgarh Region**

**Regional Officer**  
**Faridabad Region**

**Endst. No.: HSPCB/BR/2020/**

**Dated:**

A copy of above is forwarded to the Chairman, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.

**Regional Officer**  
**Ballabgarh Region**

**Regional Officer**  
**Faridabad Region**

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

(OA No. 1041/2019)

Sukhbir Singh

.....Applicant

Versus

State of Haryana & Ors.

.....Respondent

INDEX

S. No.	Particulars	Pages
1.	Status report in compliance of order dated 20.12.2019	1-2
2.	<b>Annexure-R/1:</b> Copy of spot inspection report dated 04.02.2020.	3-3
3.	<b>Annexure-R/2:</b> Copy of photographs	4-4
4.	<b>Annexure-R/3:</b> Copy of spot inspection report dated 15.01.2020.	5-9
5.	<b>Annexure-R/4:</b> Copy of photographs	10-11
6.	<b>Annexure-R/5:</b> Copy of spot inspection report dated 16.01.2020.	12-12
7.	<b>Annexure-R/6:</b> Copy of photographs	13-13
8.	<b>Annexure-R/7:</b> Copy of spot inspection report dated 15.01.2020.	14-14

BEFORE THE NATIONAL GREEN TRIBUNAL  
AT PRINCIPAL BENCH, NEW DELHI

(OA No. 1041/2019)

Sukhbir Singh

.....Applicant

Versus

State of Haryana & Ors.

.....Respondent

Status report in compliance of order dated

20-12-2019

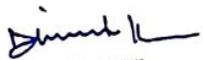
MOST RESPECTFULLY SHOWETH:

1. That the applicant has filed the O.A. seeking action against respondent units nos. 8 to 11 which are stated to be running without consent/permission in non confirming area of District Faridabad.
2. That in compliance of order passed by Hon'ble NGT, the following unit were inspected and inspection details are as follows:-

S. No.	Name of unit	Date of visit	Remarks
1.	M/s Risingtech Industries, Plot no. 5, Khasra No. 131, Asharam Bapu Road, Vill-Bhakri, Faridabad	04-02-2020	There is no plant and machinery or industrial activity found on the site. The spot inspection report and photographs are attached as <b>Annexure-R/1 &amp; R/2 respectively.</b>
2.	M/s Flicker Indi, Plot No. 69B, Gali No. 8E, Saroorpur Industrial Area, Faridabad	15-01-2020	There is no plant and machinery or industrial activity found on the site. As enquired from nearby plots owners, the plot is lying vacant from last 02 months. The spot inspection report and photographs are attached as <b>Annexure-R/3 &amp; R/4 respectively.</b>

3.	M/s Metal Life, Village-Dadsiya Nehar Par, Faridabad	16-01-2020	There is no plant and machinery or industrial activity found on the site. The spot inspection report and photographs are attached as <b>Annexure-R/5 &amp; R/6 respectively.</b>
4.	M/s Metal Care, Near Satyug Darshan School, Vill-Bhupani, Nehar Faridabad	15-01-2020	As enquired from nearby people, no unit is existing in the name of M/s Metal Care and the unit could not be traced. The spot inspection report and photographs are attached as <b>Annexure-R/7</b> . However, if any updated information received from the applicant or the unit is get identified by the applicant, requisite action shall be taken against the unit, if any.

That the report is being submitted accordingly. The directions passed by Hon'ble NGT shall be complied with positively. Further, if any activity is noticed in future under Water Act & Air Act by the above said units, appropriate action shall be taken by the Board in accordance with Law.

  
Regional Officer  
HSPCB Ballabgarh  
Region

  
Regional Officer  
HSPCB Faridabad  
Region



## HARYANA STATE POLLUTION CONTROL BOARD

Faridabad Region, Opp. Hewo Appmt., Sector-16, Faridabad

Website: [www.hspcb.gov.in](http://www.hspcb.gov.in)

### SPOT INSPECTION REPORT

Sr. No.	Name of the Unit
1.	Date of Inspection
2.	Name of the inspecting Officer
3.	Whether obtained NOC or not
4.	Whether applied for Consent or not
5.	Name of product
6.	Manufacturing process
7.	Source of Trade Effluent
8.	Status of Hazardous Waste Storage Site
9.	Mode of Discharge
10.	ETP Installed or not
11.	Source of Air Emission
12.	APCM installed or not
13.	DG Set
14.	Remarks

*m/s Risingtech Industries P.No. 5  
Khasra no 131, Asaram Bapu Road  
Bhaki, Faridabad*

*04.02.2020*

*Ramniwas Sharma Sr. B*

*N.A*

*There is no plant and machinery or industrial activity on the said plot only iron scrap was found stored. Sh. Prem Present on the site informed that plot is being used for storage only.*

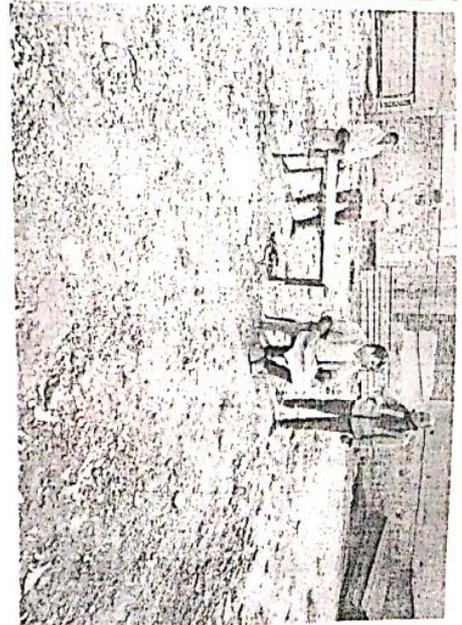
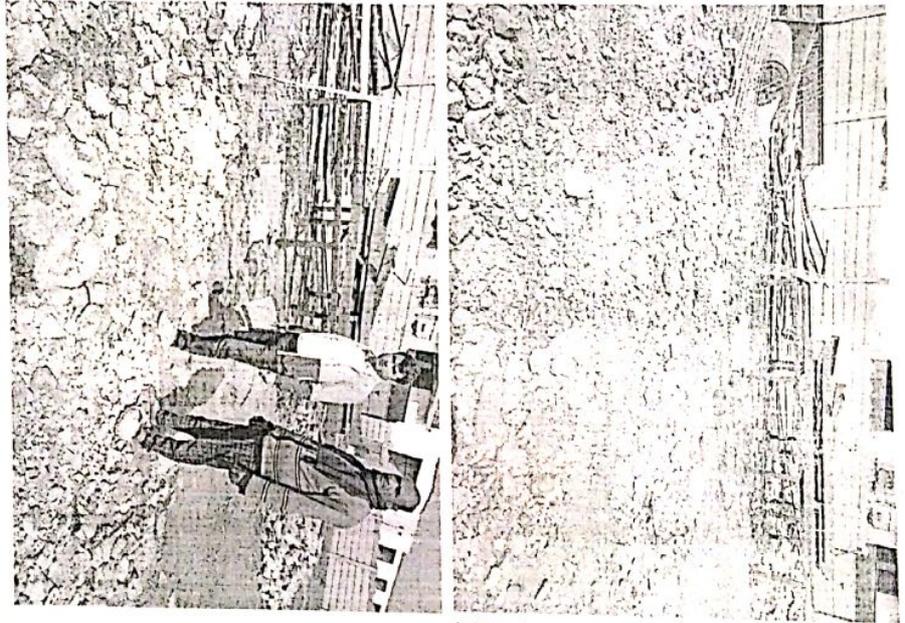
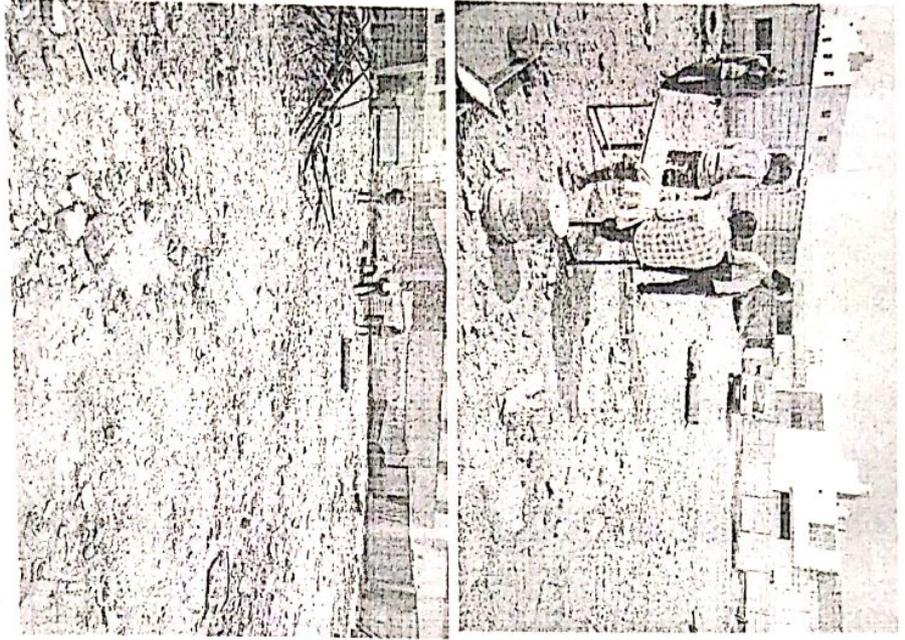
Signature of the Representative  
of the Unit

Signature of the  
Verifying officer

8677801856

(3)

M/s Risingtech Industries



## HARYANA STATE POLLUTION CONTROL BOARD

### SPOT INSPECTION REPORT OF THE INDUSTRIES

#### General Information of unit

1	Name & Address of the unit	Flicker India.
2	Email id of the unit/ occupier	Plot no-69, Gali no-8E
3	Telephone Nos.	Sarapur, Faridabad. as
4	Fax Nos.	mentioned in the case.
5	Date & Time of Inspection	15/1/20
6	Category Unit	Red / Orange / Green
7	Type of Units	17 Cat./Seriously Polluting/ other
8	Size of unit based upon investment cost of Plant & Machinery	Large / Medium / Small
9	Name of the representative of the unit with Designation present at the time of the inspection	No representative found.
10	Name of the Directors/partners/Proprietor/ Manager/ Occupier etc.	
11	Detail of products /by product manufactured	
12	Detail of Raw Material used (with quantity per annum)	
13	Manufacturing Process (in brief)	
14	Detail of Machinery installed involving polluting process:	
15	Date of commissioning of unit	NA
16	Status of Consent to Establish	
17	Status of Consent to Operate	
18	Status of Authorization under HWM Rules	

#### **B** Air Pollution

1	Sources of air emission from process of unit including Fugitive emission with type of Boilers / Furnace, Capacity & stack height.	/
2	Status of online monitoring System (Stacks/ AAQ) If applicable	NA

(5)

Details about deviation in the details / stack of Air Emission / type of fuel if any already provided to Board  
Detail of Stacks/ Chimney /Vents

Whether Height of all stacks /Chimneys as per norms

6 Capacity of D.G Sets

7 Stack height of D.G Sets above programme and Whether as per norms

8 Status of Acoustic Enclosure on D.G Sets

9 Noise results of DG Sets Monitored during inspection

10 Type & Quantity of Fuel used Separate for each source)

11 Status of Air Pollution Control Devices (APCD)

(a) Required or Not

(b) Provided or Not

(c) Detail of APCD provided with detail of all Components.

(d) Whether Structurally adequate or Not

(e) Whether operating APCD Satisfactorily

12 Whether provided separate flow meters in case of wet scrubber

13 Whether maintained Log Book for consumption of / Chemicals / water for APCD.

14 Detail of treatment of effluent in case of wet scrubber its mode of disposal.

15 Whether provided Sampling arrangements on all stacks /chemneys including DG sets.

16 General Remarks

**C Water Consumption**

1 Sources of water supply

2 Detail of measuring devices provided if any such as flow Meters, V- notch etc.

3 Whether measuring devices has been sealed

4 Whether maintained the log book for supply of water From all sources & consumption for various uses

5 Detail of Water Consumption per day / month

(a) Domestic Purpose

(b) Boiler / Cooling

NA

NA

NA

(6)



Electricity / Chemicals / Quantity of effluent.

Status of online monitoring System, if applicable :

General Remarks :

NA

**Hazardous Waste Management**

E

Category of Hazardous Waste generated as per Rules :

1

Type & Qty. of Hazardous Waste generated :

2

- (i) Incinerable.....
- (ii) Recyclable.....
- (iii) Disposable for landfill.....
- (iv) Total.....

Stock-pile Quantity of Hazardous Waste :

3

Mode of Disposal & treatment of Haz. Waste :

4

Size of Hazardous waste storage site :

5

Display board for Hazardous Waste at Factory Gate Provided or Not :

6

Whether agreement made with the service provider For disposal of Hazardous waste (if yes, give detail with Validity :

7

Details of Hazardous Waste transported to service Provider :

8

NA

**F Hazardous Chemicals Handling & Management and PLI Act, 1991**

List & Qty. of Hazardous chemical handled & used (if any) with threshold quantity :

1

Whether prepared on site emergency plan and taken Insurance Policy under PLI Act, 1991 :

2

Name of insurer agency with date & validity of policy :

3

Whether Hazardous chemicals handling & storage Facility is adequate :

4

Remarks *No unit exist in the name of Flicker India at*

*plot no-69 Gali no-8E, Sarupur, Faridabad. Only*

*Vacant plot found.*

5

Signature of the representative of the unit  
Name Designation & Address  
Inspection

*Sachin Kumar AEC*  
15/11/20  
Signature of the Officer / Officers  
of the Board who conducted the

Name & Designation

(8)

शेक प्लान नं 69 B, गल्ली नं 8E जो की  
 छोटे निकुल साजने व साथ में ही शेक प्लान  
 पिकले 2 महीने से शवाली पड़ा हुआ है। इस  
 प्लान में वा कोई मशीन है व वा कोई  
 आदमी काम करता है। यहां बस एक चीकीदार रहता  
 है।



Plot No - 18 G.M.E-8  
 Sarupur Area FB-8  
 Dhand

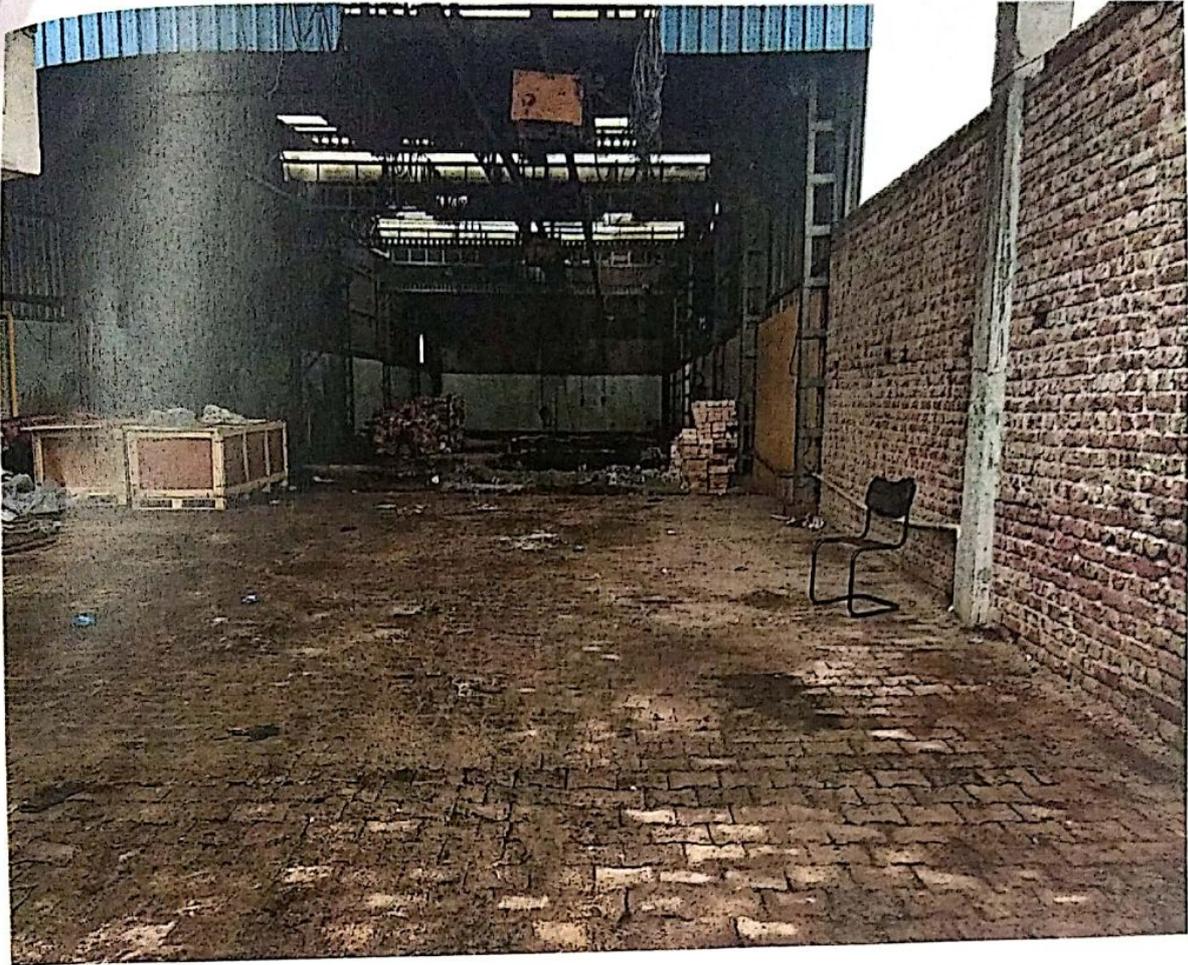
Mylers  
 Plot No 68  
 Coll No. 8E  
 Proprietor

For S. S. MACHINE TOOLS  
 Mylers  
 Proprietor

FOR S. S. MACHINE TOOLS



P. 16, E-8.  
 Sarupur.



R/4



11



## HARYANA STATE POLLUTION CONTROL BOARD

Faridabad Region, Opp. Hewo Appmt., Sector-16, Faridabad

Website: [www.hspcb.gov.in](http://www.hspcb.gov.in)

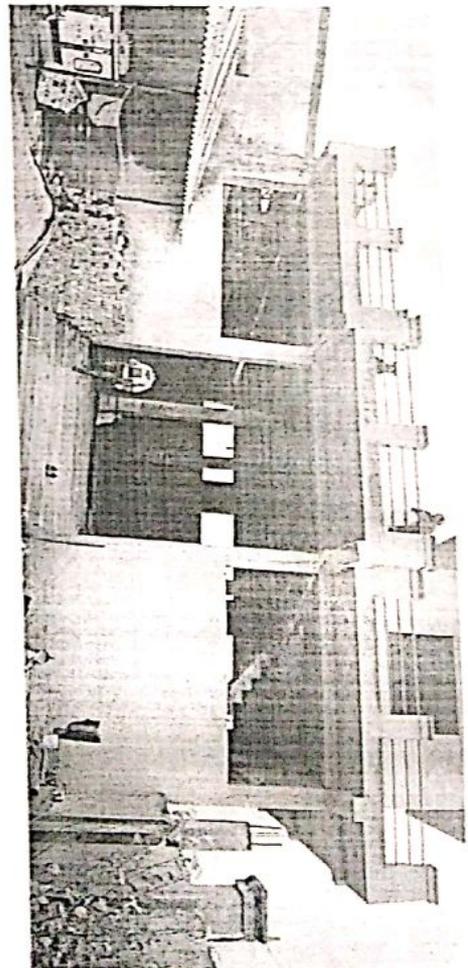
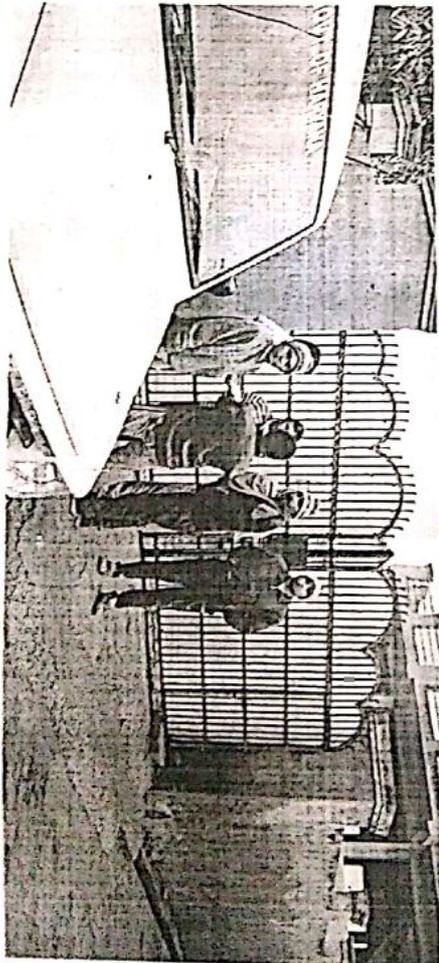
### SPOT INSPECTION REPORT

Sr. No.	Name of the Unit	M/S Metallife, Village Dadashiga Meharpar, Faridabad
1.	Date of Inspection	16.01.2020
2.	Name of the inspecting Officers/Officials	Ramniwas Sharma SCS
3.	Whether obtained CTE/CTO	/
4.	Whether applied for Consent or not	/
5.	Name of product	/
6.	Manufacturing process	/
7.	Source of Trade Effluent	/
8.	Status of Hazardous Waste Storage Site	N/A
9.	Mode of Discharge	/
10.	ETP Installed or not	/
11.	Source of Air Emission	/
12.	APCM installed or not	/
13.	DG Set	कोई सम्पत्ती नहीं चलती
14.	Remarks	तीन चार साल पहले चला गया यहाँ से Unit inspected and enquired from neighbours that an engineering unit was operating 3-4 years back and shifted from this premises few years back. No activity/ production found and a new Residential building is being constructed.

Signature of the Representative  
of the Unit

Signature of the  
Verifying officer

Photographs of the site Attached.



M/s Melal life



## HARYANA STATE POLLUTION CONTROL BOARD

Faridabad Region, Opp. Hewo Appmt., Sector-16, Faridabad

Website: [www.hspcb.gov.in](http://www.hspcb.gov.in)

### SPOT INSPECTION REPORT

Sr. No.	Name of the Unit
1.	m/s Metal Care Sector, Sec 18, Near Satyug Darshan School, Village, Bhyawan Meharpur - Faridabad
1.	Date of Inspection 15.01.2020
2.	Name of the inspecting Officer Rajniwas Sharma SCS
3.	Whether obtained NOC or not
4.	Whether applied for Consent or not
5.	Name of product
6.	Manufacturing process
7.	Source of Trade Effluent
8.	Status of Hazardous Waste Storage Site
9.	Mode of Discharge
10.	ETP Installed or not
11.	Source of Air Emission
12.	APCM installed or not
13.	DG Set
14.	Remarks Unit/ inspected and found that Site

No unit in the above said name is operating as enquired from the local resident and staff/guard of school. Unit could not be traced

(14)

Page 1